NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

•

PETITION NUMBER

: CP/19/(IB)/2018

NAME OF THE PETITIONER(S)

: AMR ENERGY RESOURCES PVT LTD

NAME OF THE RESPONDENT(S)

: DHANALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

. SURASIKA PARTHASARATHY

Counsel for operational Creditor

Sneith

ORDER

Counsel for petitioner present. She is directed to send a private notice alongwith a copy of the petition and other documents relied upon to the respondent for appearance and to make submissions and file an affidavit in proof of delivery of notice by the next date of hearing. Put up on 06.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc